

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :08/06/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTION- COURTCODE-MENTION0806-AT11A.M.-11.05 A.M</u>				
<u>22-ADMISSION-COURTCODE-INTEREST-AT11.05AM</u>				
1	SEBI Appeal	467/2023	KUBER SECURITIES LTD. Vs. SEBI	Thakordas and Madgavkar
<u>848-ADMISSION-COURTCODE-TITANAO-at1108am</u>				
2	Misc. Application	643/2023	ASHIK MP-DELAY Vs. SEBI	S.N. VISWANATHAN, PARTNER
(Main Matter Number :SEBI Appeal/0000481/2023)				
3	Misc. Application	644/2023	SUNDAR THIYAGARAJAN-DELAY Vs. SEBI	S.N. VISWANATHAN, PARTNER
(Main Matter Number :SEBI Appeal/0000482/2023)				
4	Misc. Application	645/2023	A.ARULANANDAM-DELAY Vs. SEBI	S.N. VISWANATHAN, PARTNER
(Main Matter Number :SEBI Appeal/0000483/2023)				
5	Misc. Application	646/2023	RAJENDIRAN C.-DELAY Vs. SEBI	S.N. VISWANATHAN, PARTNER
(Main Matter Number :SEBI Appeal/0000484/2023)				
6	Misc. Application	647/2023	ATTHATTAMPALAYAM PALANISAMY KUMARSAMY-DELAY Vs. SEBI	S.N. VISWANATHAN, PARTNER
(Main Matter Number :SEBI Appeal/0000485/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	481/2023	ASHIK MP Vs. SEBI	S.N. VISWANATHAN, PARTNER
Sub Matter :		Misc. Application/0000643/2023		
	SEBI Appeal	482/2023	SUNDAR THIYAGARAJAN Vs. SEBI	S.N. VISWANATHAN, PARTNER
Sub Matter :		Misc. Application/0000644/2023		
	SEBI Appeal	483/2023	A.ARULANANDAM Vs. SEBI	S.N. VISWANATHAN, PARTNER
Sub Matter :		Misc. Application/0000645/2023		
	SEBI Appeal	484/2023	RAJENDIRAN C. Vs. SEBI	S.N. VISWANATHAN, PARTNER
Sub Matter :		Misc. Application/0000646/2023		
	SEBI Appeal	485/2023	ATTHATTAMPALAYAM PALANISAMY KUMARSAMY Vs. SEBI	S.N. VISWANATHAN, PARTNER
Sub Matter :		Misc. Application/0000647/2023		

928-ADMISSION-COURTCODE-INSPECTION-AT11.12AM

17	SEBI Appeal	486/2023	NUVAMA CLEARING SERVICES LIMITED Vs. NSE CLEARING LIMITED	Wadia Ghandy and Co.
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476-ADMISSION-COURTCODE-TERMINALSDISABLED-AT11.16A

8	SEBI Appeal	488/2023	ABHIPRA CAPITAL LIMITED Vs. NSEIL	Harsh A. Kesharia Advocate
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927PARTHEARD-COURTCODE-CORESETTLEMENT-AT11.18AM

9	SEBI Appeal	461/2022	Magnum Equity Broking Limited Vs. NSEIL	Prakash Shah and Associate
Sub Matter(Disposed) :		Misc. Application/0001727/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>323-PARTHEARD-CODE-REDEMPTION-AT 11.30AM</u>				
10	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
	Sub Matter :	Misc. Application/0000986/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter :	Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000876/2021		
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter :	Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter :	Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000872/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000873/2021				
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000874/2021				
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000875/2021				
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

210-ADMDISPOSAL-COURTCODE-FALSEREPORTING-AT12.15PM

11	SEBI Appeal	58/2019	Mr. Vijayraj Surana Vs. SEBI	Joby Mathew and Associates
Sub Matter(Disposed) : Misc. Application/0000737/2021				
Sub Matter(Disposed) : Misc. Application/0000047/2021				
Sub Matter(Disposed) : Misc. Application/0001171/2021				
Sub Matter : Misc. Application/0000674/2022				
28	SEBI Appeal	333/2020	VIJAYRAJ SURANA Vs. SEBI	JOBY MATHEW AND ASSOCIATES ANUBHAV GHOSH, ADVOCATE-THE LP
Sub Matter(Disposed) : Misc. Application/0000048/2021				

362-DISPOSAL-CODE-NONCOMPLIANCELODR-12.20PM

12	SEBI Appeal	31/2022	KSS LTD. Vs. NSEIL	Ronit Sharma Advocate
Sub Matter(Disposed) : Misc. Application/0000049/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	32/2022 (/0000)	KSS LTD Vs. NSEIL	Ronit Sharma Advocate
	Sub Matter(Disposed) :	Misc. Application/0000062/2022		
	Sub Matter :	Misc. Application/0000063/2022		
	Misc. Application	63/2022 (/0000)	KSS LTD - APPLICATION FOR DELAY Vs. NSEIL	
	(Main Matter Number :SEBI Appeal/0000032/2022)			

882-DISPOSAL-COURTCODE-FEELIABILITY-AT 12.25PM

13	SEBI Appeal	380/2022	ICAP IL INDIA PRIVATE LIMITED Vs. SEBI	KHAITAN AND CO
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904-DISPOSAL-COURTCODE-CLAIMMITHANI-AT12.30PM

14	Misc. Application	484/2022	JAGDISH JETHALAL MITHANI-DELAY Vs. NSEIL AND ORS	Aagam Doshi and Co.
	(Main Matter Number :SEBI Appeal/0000419/2022)			
	Misc. Application	544/2022	JAGDISH JETHALAL MITHANI-EXEMPTION Vs. NSEIL AND ORS	Aagam Doshi and Co.
	(Main Matter Number :SEBI Appeal/0000419/2022)			
	SEBI Appeal	419/2022	JAGDISH JETHALAL MITHANI Vs. NSEIL AND ORS	Aagam Doshi and Co.
	Sub Matter :	Misc. Application/0000544/2022		
	Sub Matter :	Misc. Application/0000484/2022		

912-DISPOSAL-CODE-ANUKARANAO-12.35PM

15	SEBI Appeal	669/2022	PARESH VORA HUF AND ORS. Vs. SEBI	Shah and Ramaiya
	Sub Matter(Disposed) :	Misc. Application/0001710/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	809/2022	ANUKARAN COMMERCIAL ENTERPRISES LTD. AND ORS. Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0001158/2022		
	Sub Matter(Disposed) :	Misc. Application/0001159/2022		
	SEBI Appeal	810/2022	RAJ RADHIKA PROPERTY AND DEVELOPERS PRIVATE LTD Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0001249/2022		
	Sub Matter(Disposed) :	Misc. Application/0001250/2022		
	Misc. Application	1711/2022	FAIYAZ RANGWALA-DELAY Vs. SEBI	R V Legal
	(Main Matter Number :	SEBI Appeal/0000063/2023)		
	Misc. Application	1712/2022	FAIYAZ RANGWALA-STAY Vs. SEBI	R V Legal
	(Main Matter Number :	SEBI Appeal/0000063/2023)		
	SEBI Appeal	63/2023	FAIYAZ RANGWALA Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0001711/2022		
	Sub Matter :	Misc. Application/0001712/2022		

359DISPOSAL-COURTCODE-VENTURES AO-AT12.40PM

16	Misc. Application	1114/2022	MR. SANTOSH BHELEKAR-STAY Vs. SEBI AND ORS.	VASANT Smita Ranpise Advocate
	(Main Matter Number :	SEBI Appeal/0000715/2022)		
	SEBI Appeal	715/2022	MR. SANTOSH BHELEKAR Vs. SEBI AND ORS.	Smita Ranpise Advocate
	Sub Matter :	Misc. Application/0001114/2022		
	Sub Matter(Disposed) :	Misc. Application/0001115/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>972- DISPOSAL-CODE-SCORES-AT12.45P.M.</u>				
17	SEBI Appeal	781/2022	PREM LATA Vs. SEBI AND NSEIL	Tamradhwaj Sharma Adv.
	Sub Matter(Disposed) :	Misc. Application/0001352/2022		
	Sub Matter(Disposed) :	Misc. Application/0000007/2023		
<u>839DISPOSAL-COURTCODE-ABHISHEKAO-AT12.50PM</u>				
18	SEBI Appeal	924/2022	Lata Bejgam Vs. SEBI	Visesha Law Services
	SEBI Appeal	925/2022	Jospeh Polisetty Vs. SEBI	Visesha Law Services
	SEBI Appeal	926/2022	Perraju Pericharla Vs. SEBI	Visesha Law Services
	SEBI Appeal	927/2022	Shiva Kumar Komaravelli Vs. SEBI	Visesha Law Services
	SEBI Appeal	29/2023	ABHISHEK ARORA Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter :	Misc. Application/0001326/2022		
	Sub Matter(Disposed) :	Misc. Application/0001327/2022		
	SEBI Appeal	30/2023	JITENDRA SINGH Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter :	Misc. Application/0001362/2022		
	Sub Matter(Disposed) :	Misc. Application/0001363/2022		
	Sub Matter :	Misc. Application/0000054/2023		
	SEBI Appeal	31/2023	ANIL KUMAR Vs. SEBI	Gaurav Bhardwaj Advocate
	Sub Matter :	Misc. Application/0001364/2022		
	Sub Matter(Disposed) :	Misc. Application/0001365/2022		
	Sub Matter :	Misc. Application/0000055/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1326/2022	ABHISHEK ARORA-INTERIM STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000029/2023)	Gaurav Bhardwaj Advocate
	Misc. Application	1362/2022	JITENDRA SINGH-INTERIM STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000030/2023)	Gaurav Bhardwaj Advocate
	Misc. Application	1364/2022	ANIL KUMAR-INTERIM STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000031/2023)	Gaurav Bhardwaj Advocate
	Misc. Application	54/2023	JITENDRA SINGH-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000030/2023)	Gaurav Bhardwaj Advocate